

OFFICE OF THE PR. DISTT & SESSIONS JUDGE POONCH

To

The Registrar General,
Hon'ble High Court of J&K ,
at Jammu,

No:- 1424/PDSJP

Dated :- 13-12-2018


Subject :- Information with regard to inaccessible areas.

Sir

With reference to letter No. 46970-91/GS Dated 13-12-2018 on the Subjected cited above. The requisite information submitted of District Poonch as below :-

| S.No | Subject | Areas | Tehsil |
|------|--|--|-----------|
| i) | The area that becomes inaccessible due to vagaries of weather | Ban Bala, Padar, Naganadi, Dunugaam, Barachari, | Mandi |
| | | Dogranposhana, Marah, Hill Kaka | Surankote |
| ii) | Distance of Such Area from nearest Court to the District Court | Ban Bala 35 Km Padar 32 Km Naganadi 38 Km Dunugaam 31 Km Barachari 36 Km | Mandi |
| | | Dogranposhana 51 Km Marah 55 Km Hill kaka 65 Km | Surankote |
| iii) | Approximate population affected in such cases | Ban Bala 1400 Padar 500 Naganadi 1000 Dunugaam 1200 Barachari 1300 | Mandi |
| | | Dogranposhana 3000 Marah 3000 Hill kaka 400 | Surankote |

Yours faithfully


Pr. Distt & Sessions JudgePoonch
Pr. District & Sessions Judge
Poonch